

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

164 /252/ND/2018

In the matter of :
Simsam Infont Private Ltd

...PETITIONER

SECTION

Under Section 252 (3)

Order delivered on 19.7.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Gaurav Kaushal, Advocate


For the Respondent/Corporate Debtor :


For the Intervener : Mr. Gopal Singh, Dy. ROC for ROC
Ms. Lakshmi Gurung, St. Counsel, Income tax Department

ORDER

Learned authorized representative for the Appellant is present. Ld. Dy. Registrar for ROC as well as Ld. Standing Counsel for Income tax Department are present. Heard.

Order is reserved.


(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.7.2018